

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.180/00296/2018

Wednesday, this the 19th day of June, 2019

Hon'ble Mr.Ashish Kalia, Judicial Member

Devayani K.G, aged 82 years
W/o.Late K.K.Raghavan
Residing at C/o.Latha Rajan
Mambully House
P.O.Kanjani, Anakkad Area
Thrissur District-680 612

..... **Applicant**

(By Advocate Ms.Mini.V.A)

V e r s u s

1. The Pay and Accounts Officer, RPAO (Commerce)
5th Floor, Shastri Bhavan Annexe, 26, Haddows Road
Nungambakkam, Chennai – 600 006
2. The Regional Pay and Accounts Officer
Joint Director General of Foreign Trade
Kendriya Bhavan, Kakkanad
Kochi – 682 037
3. The Pay and Accounts Officer
Central Pension Accounting Office
M/o.Finance, Govt. of India
Trikoot II, Bhikaji Cama Place
R.K.Puram, New Delhi – 110 066
4. The Branch Manager
Canara Bank, Kandassankadavu Branch
Kandassankadavu, Pin – 680 613

..... **Respondents**

(By Advocate – Mr.Brijesh,ACGSC for R 1-3, Dr.Pauly Mathew Muricken for R 4)

This Original Application having been heard on 19.6.2019, the Tribunal on the same day delivered the following:

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O R D E R (ORAL)

Per: Mr.Ashish Kalia, Judicial Member

The grievance of the applicant has been met with as disclosed by learned counsel for the respondents. Ms.Mini.V.A, learned counsel for the applicant submits that the applicant is satisfied with the same. Recording the submission made by learned counsel for the respondents, the Original Application is disposed of. No costs.

**(ASHISH KALIA)
JUDICIAL MEMBER**

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List of Annexures

Annexure A1 - True copy of the representation filed before the 2nd respondent dated 7.3.2017

Annexure A2 - True copy of the representation filed before the 3rd respondent dated 13.10.2017

Annexure A3 - True copy of the representation filed by the applicant before the 2nd respondent dated 3.11.2016.

Annexure R-2(a) - True copy of the letter of confirmation of details of pension bearing No.F.No.20(4)/2017/Pension Revision/Admin-I/Ch/Vol-II/158 dated 24.2.2018

Annexure R-2(b) - True copy of the order of Revision of pension/Family pension of pre 2016 pensioners/family pensioners bearing no.709217200156A1/587/588/58/2/3/18 dated 2.3.2018

Annexure R2-C - True copy of the Revised Authority dated 16.11.2018

Annexure R2-D - True copy of the email received from the Central Pension Processing Center, Canara Bank, dated 19.2.2019

Annexure R2-E - True copy of the Revised Authority dated 29.11.2018

Annexure R2-F - True copy of the Letter dated 17.1.2019 from the office of the Central Pension Accounting Office bearing No.CPAO/AUTH1/RIO/2019/000274

Annexure R2-G - True copy of the letter No.RPAO/Chen/Pen/2018-19/1896, dated 20.2.2019, sent to the Central Pension Accounting Office, New Delhi

Annexure R3(A) - A true copy of letter No.CPAO SSA dated 11.3.2019

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